GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:362 ANSWERED ON:15.12.2009 STRENGTHENING COMMANDO UNITS Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to strengthen commando units in the country including the National Security Guards and Para Military Forces;
- (b) if so, the details thereof and the concrete steps taken in this regard;
- (c) whether the Government also proposes to provide assistance to various States for setting up Commando Units within the State police forces; and
- (d) if so, the details thereof and the steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.362 FOR 15-12-2009 REGARDING "STRENGTHENING COMMANDO UNITS"

- (a): Strengthening of the national security apparatus, including Commando Units, is an ongoing process, with time to time reviews based on the internal security situation.
- (b): Recently, the Government has taken the following measures to strengthen the commando units in the country:-
- (i) Establishment of four Regional Hubs of the National Security Guard (NSG) at Hyderabad, Mumbai, Chennai and Kolkata. These hubs have been operationalised on 30th June/1st July, 2009.
- (ii) Approval for setting up of Regional Centres of NSG in Kolkata and Hyderabad.
- (iii) Raising of 10 Commando Battalions for Resolute Action (CoBRA) to be raised during the three-year period from 2008-09 to 2010-11.
- (iv) Assistance for raising of Commando Coys in the States.
- (v) Upgrading of the existing four Training Centres of Central Para Military Forces at Silchar (Assam), Hazaribagh (Jharkhand), Sapri (Himachal Pradesh) and Gawaldham (Uttarakhand), which will also train the commando components of India Reserve (IR) Battalions.
- (c): The Central Government has approved raising Commando Companies (Coys) by the State Governments within the existing India Reserve Battalions/State Armed Police.
- (d): The Government has sanctioned 88 Commando Companies to the States, who have been sanctioned IR Battalions from 2007-08 onwards, and an assistance of Rs.264 crore has also been provided @ Rs.3 crore per Coy for training and equipments of these Coys. Other State Governments were also requested to raise two Commando Coys and seek assistance from the Government for additional equipment and training.